

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

38. C.P. (IB)/318(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: STATE BANK OF INDIA
Vs.
SURAJ BALDEV GUPTA

SECTION: 95(1) of IBC 2016

ORDER

Due to paucity of time, the matter could not be heard. List the matter on
10.03.2023.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/